

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1630
ANSWERED ON 10/02/2026**

NAMO DRONE DIDI SCHEME

1630. Smt. Mala RajyaLaxmi Shah:

Smt. SmitaUdayWagh:

Shri G M Harish Balayogi:

Shri JaswantsinhSumanbhaiBhabhor:

Shri Jagdambika Pal:

Shri DuluMahato:

Shri VishweshwarHegdeKageri:

Dr. NishikantDubey:

Shri Anup Sanjay Dhotre:

Shri ParbhubhaiNagarbhaiVasava:

Shri Chandra Prakash Joshi:

Dr. Rajesh Mishra:

Shri Anurag Singh Thakur:

Shri Mukesh Rajput:

Smt. SanjnaJatav:

Shri Kali Charan Singh:

Shri Pratap Chandra Sarangi:

Dr. Vinod Kumar Bind:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of agricultural drones distributed to Women Self-Help Groups (SHGs) under the Nam0 Drone Didi Scheme in the country as of January 2026 State and district-wise including Maharashtra, Uttar Pradesh and Andhra Pradesh especially Dahod and Konaseemadistricts;**
- (b) the number of women beneficiaries who have been officially transitioned into the “LakhpatiDidi” category through income earned from drone rental and spraying services during 2024–25 includingJalgaonLokSabha Constituency, State and district-wise including Maharashtra, UttarPradesh and Andhra Pradesh especially Dahod and Konaseema districts;**
- (c) the number of women who have completed the mandatory fifteen days Drone PilotTraining and five days Drone Assistant Training during the current financial year, State anddistrict-**

- wise including Maharashtra, Uttar Pradesh and Andhra Pradesh especially Dahod and Konaseema districts;
- (d) the number of women who have been imparted the said trainings along with the number of women who have obtained authorized license, State-wise including Bharatpur Lok Sabha Constituency;
 - (e) the success rate of trained women in obtaining Directorate General of Civil Aviation (DGCA) authorised drone pilot licenses and the reasons for any shortfall, State-wise including Maharashtra, Uttar Pradesh and Andhra Pradesh especially Dahod and Konaseema districts; and
 - (f) the support mechanisms in place to ensure sustainable livelihoods, maintenance support and assured demand for drone services post training?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(DR. CHANDRA SEKHAR PEMMASANI)

(a): The Government has approved 'Namo Drone Didi' as Central Sector Scheme for providing drones to the Women Self Help Groups (SHGs) with an outlay of Rs. 1261 Crores for the period from 2023-24 to 2025-26.

Lead Fertilizer Companies (LFCs) have distributed 1094 drones to drone didis of SHGs in 2023-24. Out of these 1094 drones, 500 drones have been distributed under the Namo Drone Didi Scheme for providing rental services to the farmers for spraying Nano fertilizers. The details of State-wise distribution of 1094 drones including Maharashtra, Uttar Pradesh and Andhra Pradesh State is given at Annexure-I. The district-wise information of drone didis in the States of Maharashtra, Uttar Pradesh and Andhra Pradesh is given at Annexure-II, III & IV respectively.

(b): There is no study or assessment has been conducted to ascertain the number of women beneficiaries who have been officially transitioned into the "Lakhpati Didi" category specifically through income earned from drone rental and spraying services under the Namo Drone Didi Scheme during 2024-25.

(c) & (d): The drone didis provided with the drones have been trained as drone pilots at various Remote Pilot Training Organizations (RPTOs) authorized by Directorate General of Civil

Aviation (DGCA). All these dronedidis have secured the drone pilot licences. The State and district-wise details of drone didis in the States of Maharashtra, Uttar Pradesh and Andhra Pradesh is given at Annexure-I, II, III & IV respectively.

(e): Agricultural Development and Rural Transformation Centre (ADRTC), Bangalore have carried out a study on economics and business viability of drone operations on the 500 drones provided by LFCs under Namo Drone Didi scheme. The study indicates that the SHGs earlier were primarily engaged in agriculture and allied activities and the drones provided to them has expanded their niche to modern agricultural practices through drone technology, enhancing their efficiency and productivity. Overall, the adoption of drones has diversified SHG activities, improved agricultural practices, and increased income opportunities for women in rural communities.

(f): The Committee at State level with members drawn from Department of Agriculture/Agricultural Engineering of the State, Rural Development, State Mission Directorate of DAY-NRLM, State Cooperative Department, Lead Banks/ National Bank for Agriculture & Rural Development (NABARD), representatives of LFC nominated for the State, Indian Council of Agricultural Research (ICAR)/State Agricultural Universities (SAUs)/KrishiVigyanKendras (KVKs) is responsible for selection of appropriate clusters for drone usage, selection of the progressive women SHGs under DAY - NRLM in the States in the identified clusters for providing drones, selection of members of the women SHGs for drone pilot and drone assistant training, assessment of district-wise drone usage, identification of existing gap, availability and future requirements of drone usage, providing/ensuring business to selected Women SHGs in coordination with the LFCs and Pesticide companies etc.

**ANNEXURE REFERRED TO IN REPLY OF PART (a), (c) and (d) OF
LOK SABHA UNSTARRED QUESTION NO. 1630 ANSWERED ON
10.02.2026 REGARDING “Namo Drone Didi Scheme”.**

**State-wise number of women SHGs who have been provided drones
by the Lead Fertilizer Companies and trained as drone pilot**

S. No	State Name	No. of SHGs provided with the Drones by LFCs & No. of members of Women SHGs trained as drone pilot
1.	Andhra Pradesh	108
2.	Assam	28
3.	Bihar	32
4.	Chhattisgarh	15
5.	Goa	1
6.	Gujarat	58
7.	Haryana	102
8.	Himachal Pradesh	4
9.	Jammu & Kashmir	2
10.	Jharkhand	15
11.	Karnataka	145
12.	Kerala	51
13.	Madhya Pradesh	89
14.	Maharashtra	60
15.	Odisha	16
16.	Punjab	57
17.	Rajasthan	40
18.	Tamil Nadu	44
19.	Telangana	81
20.	Uttar Pradesh	128
21.	Uttarakhand	3
22.	West Bengal	15
Total		1094

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**District-wise number of women SHGs in Maharashtra who have been
provided drones by the Lead Fertilizer Companies and trained as
drone pilot**

S. No.	Name of District of Maharashtra State	No. of SHGs provided with the Drones by LFCs and No. of members of Women SHGs trained as drone pilot
1.	Ahmednagar	6
2.	Akola	2
3.	Amravati	1
4.	Beed	3
5.	Bhandara	1
6.	Buldhana	1
7.	Chandrapur	1
8.	ChatrapatiSambhaji Nagar	1
9.	Dharashiv	1
10.	Dhule	2
11.	Gadchiroli	1
12.	Hingoli	1
13.	Jalgaon	1
14.	Jalna	2
15.	Kolhapur	5
16.	Latur	1
17.	Nandurbar	1
18.	Nashik	4
19.	Osmanabad	2
20.	Palghar	1
21.	Parbhani	2
22.	Pune	5
23.	Raigad	1
24.	Sangli	4
25.	Satara	3
26.	Sindhudurg	1
27.	Solapur	4
28.	Wardha	1
29.	Washim	1
	Total	60

ANNEXURE-III

**ANNEXURE REFERRED TO IN REPLY OF PART (a), (c) and (d) OF
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**District-wise number of women SHGs in Uttar Pradesh who have
been provided drones by the Lead Fertilizer Companies and trained
as drone pilot**

S. No.	Name of District	No. of SHGs provided with the Drones by LFCs and No. of members of Women SHGs trained as drone pilot
1.	Agra	4
2.	Aligarh	2
3.	Ambedkar Nagar	2
4.	Amethi	4
5.	Ayodhya	6
6.	Badaun	1
7.	Balia	2
8.	Barabanki	5
9.	Bareilly	4
10.	Basti	1
11.	Bijnore	1
12.	Bulandshahr	2
13.	Chandauli	1
14.	Deoria	2
15.	Etah	2
16.	Gonda	2
17.	Gorakhpur	8
18.	Hardoi	3
19.	Hathras	1
20.	Jalaun	1
21.	Jaunpur	5
22.	Jhansi	3
23.	Kanpur Nagar	1
24.	Kushinagar	2
25.	Lakhimpur Kheri	3
26.	Maharajganj	2
27.	Mahoba	1
28.	Mainpuri	4
29.	Meerut	3
30.	Moradabad	4
31.	Pratapgarh	3

32.	Prayagraj	16
33.	Raebareli	3
34.	Sant Kabeer Nagar	2
35.	Shahjahanpur	4
36.	Sitapur	4
37.	Sonbhadra	1
38.	Sultanpur	2
39.	Unnao	2
40.	Varanasi	9
	Total	128

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**District-wise number of women SHGs in Andhra Pradesh who have
been provided drones by the Lead Fertilizer Companies and trained
as drone pilot**

S. No.	District	No. of SHGs provided with the Drones by LFCs and No. of members of Women SHGs trained as drone pilot
1	Anakapalle	1
2	AlluriSeetharamaraju	1
3.	Ananthapuram	5
4.	Annamayya	5
5.	Bapatla	6
6.	Chitoor	6
7.	Dr B R Konaseema	1
8.	Eluru	6
9.	Guntur	1
10.	Kakinada	4
11.	Krishna	7
12.	Kurnool	10
13.	Nandyal	9
14.	NTR	3
15.	Palnadu	4
16.	Prakasam	6
17.	SPSR Nellore	5
18.	Sr. SatyaSai	1
19.	Srikakulam	11
20.	Tirupathi	2
21.	West Godavari	6
22.	YSR Kadapa	8
	Total	108
